

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:118

ANSWERED ON:22.11.2011

USE OF EXPLOSIVES BY NAXALITES

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Ganesh;Singh Shri Yashvir

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether security agencies have reported that the explosives procured by the industries in the States like Chhattisgarh, Jharkhand, Orissa and Bihar are being used by naxalites:
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has inquired into the matter:
- (d) if so, the outcome thereof; and
- (e) the action taken by the Government to check smuggling of explosives to the naxalites?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): The naxalites have been using explosives to trigger IED blast in different parts of the country. The Security Forces have been recovering large amounts of explosives from naxal hideouts and on the basis of interrogation of arrested naxals. However, on the basis of information received from State Governments, Department of Industrial Policy & Promotion and other agencies, no clear linkage has emerged connecting the explosives being used by naxals to leakage from industrial houses.

(e): Two Central legislations, viz, Explosives Act, 1884 and Explosives substances Act, 1908 have adequate provisions to ensure appropriate usage of explosives and to prevent their leakage / pilferage. Polices and Public order being state subjects, the concerned state Governments are required to effectively implement the provisions of the said Acts. The Government of India closely monitors the situation.